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THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR,
TRIPURA, MIZORAM & ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the **10th** Aug.,2012.

No.HC.XV.57/2012/ **476** /RV. Pending initiation of disciplinary proceeding, Smti. R. Vanlalchami, Sr. Civil Judge - cum- Chief Judicial Magistrate, Lunglei, Mizoram, is placed under suspension with immediate effect.

During the period of suspension, her headquarters shall be at Lunglei.

By Order,

Sd/- M.K. Bhattacharjee
Registrar (Vigilance)

Memo No. HC.XV.57/2012/ **477 - 487** /RV. , Dated: 10.08.2012.

Copy to :-

1. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram, Pin - 796001, for information.
2. The Accountant General, Mizoram, Aizawl, Pin - 796001, for information.
3. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl, Mizoram, Pin - 796001, for information and necessary action. He is requested to ensure that the copy of this Notification is served upon Smti. R. Vanlalchami, Sr. Civil Judge- cum- Chief Judicial Magistrate, Lunglei, Mizoram, Pin- 796701, immediately.
4. The District and Sessions Judge, Lunglei, Mizoram, Pin - 796701 for information.
5. Smti. R. Vanlalchami, Sr. Civil Judge- cum- Chief Judicial Magistrate, Lunglei, Mizoram, Pin- 796701. She is directed to handover charge to the District and Sessions Judge, Lunglei, Mizoram, forthwith.
6. The Controller of Printing and Stationery, Mizoram, Aizawl, Pin - 796001, with a request to publish this Notification in the Mizoram Gazette.
7. The Joint Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The Treasury Officer, Lunglei, Mizoram, Pin -796701, for information.
9. The System Analyst, Gauhati High Court, Guwahati, for uploading this Notification in the Official Website of the Gauhati High Court.
10. The Superintendent (Appointment Section / Statement Section), Gauhati High Court, Guwahati.
11. C.A. to Registrar General/Registrar (Admn.)/Registrar (Judl.), Gauhati High Court, Guwahati.

M.K. Bhattacharjee 10/8/12
REGISTRAR (VIGILANCE)

10/8/12